

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of March, 2025.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01			01
2	Lakhimpur	04			04
3	Hailakandi	01			01
4	Barpeta	02			02
5	Morigaon	02			02
6	Dhubri	04	01		05
7	Jorhat	02			02
8	Kamrup(M)	33			33
9	Sribhumii	03			03
10	Kamrup	01			01
11	Nagaon	04			04
12	Golaghat	01			01
13	South Salmara	01			01
14	Dibrugarh	05			05
15	Hojai	01			01
16	Kokrajhar	04		01	03
17	Dhemaji	01			01
	Total	70	01	01	70

N.B: 1. After physical verification, data has been updated.
2. Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Papumpare	04	-	-	04
2	East Kameng	01	-	-	01
3	West Siang	01	-	-	01
4	Changlang	02	-	-	02
5	Namsai	01	-	-	01
6	Siang	01	-	-	01
	Total	10	-	-	10

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs

State: Assam

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Necessary Order	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 814/2013	2013	Submissions of prosecution Sanction order	Lakhimpur
6	PRC 781/2023	2023	Copy	Hailakandi
7	PRC-900/2022	2022	Necessary Order. (The Hon'ble Gauhati High Court has suspended the further proceeding of this case till returnable date)	Barpeta
8	PRC 2494/2023	2023	Prosecution Evidence	Barpeta
9	CR 386/18	2018	Prosecution Witness	Morigaon
10	PRC 1673/19	2023	Appearance	Morigaon
11	CR 1732/21	2021	Appearance	Dhubri
12	CR 1887/21	2021	Appearance	Dhubri
13	CR-1688/21	2021	Appearance	Dhubri
14	PRC 1035/24	2024	Appearance	Dhubri
15	PRC 951/24	2024	Appearance	Dhubri

16	PRC 596/20	2020	Stayed by the Hon'ble Gauhati High Court, vide order dated 18/02/2021, passed in connection with Crl. Pet. 74/2021	Jorhat
17	PRC 1286/21	2021	Evidence	Jorhat
18	Sess.Spl.(LG)17/2014	2014	Evidence	Kamrup(M)
19	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
20	Sess. Case 355/2018	2018	Evidence	Kamrup(M)
21	Sess. Case 93/2018	2018	Evidence	Kamrup(M)
22	Sess. Case 94/2018	2018	Evidence	Kamrup(M)
23	Sess. Case152/2022	2022	Consideration of Charge	Kamrup(M)
24	GR 3629/2015	2015	Evidence	Kamrup(M)
25	GR 6166/2015	2015	Appearance	Kamrup(M)
26	GR 5705/2011	2011	Appearance	Kamrup(M)
27	GR 687/2014	2014	Evidence	Kamrup(M)
28	GR 5664/2011	2011	Appearance	Kamrup(M)
29	GR 7220/2015	2015	Evidence	Kamrup(M)
30	GR 12111/2013	2013	Evidence	Kamrup(M)
31	GR 1729/2014	2014	Evidence	Kamrup(M)
32	CR 3157/2016	2016	Evidence	Kamrup(M)
33	CR 3618/2019	2019	Appearance	Kamrup(M)
34	CR 1688/2016	2016	Evidence	Kamrup(M)
35	CR 596/2018	2018	Copy	Kamrup(M)
36	CR 3818/2017	2017	Hearing	Kamrup(M)
37	CR 4651/2019	2019	Appearance	Kamrup(M)
38	CR 4652/2019	2019	Appearance	Kamrup(M)
39	CR 3083/2019	2019	Appearance	Kamrup(M)
40	CR 3084/2019	2019	Cross	Kamrup(M)
41	CR 2817/2022	2022	Appearance	Kamrup(M)
42	CR 5001/2022	2022	Hearing	Kamrup(M)
43	PRC 1174/2023	2023	Appearance	Kamrup(M)
44	CR 1397/2017	2017	Evidence	Kamrup(M)
45	CR 2075/2020	2020	Cross	Kamrup(M)
46	CR 1288/2021	2021	Cross	Kamrup(M)
47	CR 1697/2021	2016	Cross	Kamrup(M)
48	CR 3242/2014	2014	Argument	Kamrup(M)
49	CR 3193/2016	2016	Stayed by the Hon'ble Gauhati High Court (Crl.Pet.No. 374/2019)	Kamrup(M)
50	CR 559/2016	2016	Stayed by the Hon'ble Gauhati High Court	Kamrup(M)

51	GR 2640/2018 (PRC 1413/2018)	2018	Stayed by the Hon'ble Gauhati High Court	Sribhumi
52	CR 1202/2017	2017	Notice	Sribhumi
53	CR 1220/2023	2023	Necessary Order	Sribhumi
54	CR 81/2022	2022	Submitting Documents	Kamrup
55	CR 2981/2008	2008	Appearance	Nagaon
56	CR 2982/2008	2008	Appearance	Nagaon
57	PRC-282/2017	2017	Evidence	Nagaon
58	PRC-181/2022	2022	Evidence	Nagaon
59	PRC 51/2024	2024	Evidence	Golaghat
60	CR 164/2019	2019	Offence Explanation	South Salmara
61	Sess. Case 65/2024	2024	Evidence	Dibrugarh
62	Sess. Case 66/2024	2024	Charge	Dibrugarh
63	Sess. Case 95/2003	2003	Evidence	Dibrugarh
64	PRC 423/2023	2023	Appearance	Dibrugarh
65	PRC 2138/2022	2022	Appearance	Dibrugarh
66	NI-09/2023	2023	Appearance	Hojai
67	PRC 16/2023	2023	Evidence	Kokrajhar
68	C.R. 40/2024	2024	Necessary Order	Kokrajhar
69	PRC 105/2024	2024	Evidence	Kokrajhar
70	GR-235/2010	2010	Defence Witness	Dhemaji

N.B: 1. After physical verification, data has been updated.
2. Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	GR 81/2022	2022	Prosecution evidence	East Kameng
2	BDW PS case No.15/96	1996	Evidence	Papumpare
3	Session case 18/2024	2023	Appearance	Papumpare
4	DMK 31/05	2005	Evidence	Papumpare
5	BJN PS Case No. 10/05	2005	Appearance	Papumpare
6	GR No. 10/24	2024	PWS	West Siang
7	GR No. 109/19	2019	Appearance	Changlang
8	GR No. 112/19	219	Stayed by High Court	Changlang
9	GR No. 54/24	2024	Appearance	Namsai
10	GR No. 07/24	2024	Evidence	Siang